

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

O.A. No.61/1238/2019 Date of decision: 07.12.2019

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).

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Sushil Pandey son of late Kamta Pandey, 24 years, resident of Bhojpur Colony, Chas, Near-Gandhi Chowk, Post Office & Police Station Chas, Distt. Bokaro. Group C.

...APPLICANT

VERSUS

1. Union of India through its Director General E-in-Cs Branch, IHQ of Ministry of Defence (Army), South Block, New Delhi-110001.
2. Chief Engineer, Headquarter, Northern Command, Akhnoor, J&K, Pin-914698.
3. Garrison Engineer, Headquarter, Northern Command, Akhnoor, J&K, Pin-914698.
4. Command Works Engineer, Headquarter, 135, Northern Command, Akhnoor, J&K, Pin-914698.

...RESPONDENTS

PRESENT: Sh. Pawan Kumar, counsel for the applicant.



ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

1. After arguing the matter for some-time, learned counsel for the applicant seeks permission to withdraw this O.A. enabling the applicant to file a fresh one, after receiving information sought from the respondents through RTI Act.
2. Ordered accordingly.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 07.12.2019.

Place: Chandigarh.

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